

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.639
ANSWERED ON 25.07.2023

DUES OF ELECTRICITY DISTRIBUTION COMPANIES

639 # SHRI NEERAJ DANGI:

Will the Minister of **POWER** be pleased to state:

- (a) the details of total outstanding dues involved in the matter of power purchase between power producers and distribution companies during the last two years;
- (b) whether Government has any data of outstanding dues, company-wise and State-wise; and
- (c) if so, the details of steps being taken by Government to recover the outstanding dues of these distribution companies to the power producers?

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) : As per the information available on PRAAPTI portal, the total dues of power Distribution Companies (DISCOMs) towards Gencos as on 24.07.2023 are as under:

Summary of Dues of DISCOMs to be paid to Gencos as on 24.07.2023		
Sl. No	Particular	In Rs. Cr.
1	Balance Legacy Dues (as existing on 03.06.2022) after payment for 12 EMIs*	61,025
2	Current Dues (Excluding Disputed and before default trigger date)#	29,136

*Including dues of State Gencos

#Excluding dues of State Gencos

(b) : The State/UT-wise details of total dues furnished by DISCOMs and as per PRAAPTI Portal as on 24.07.2023 are at **Annexure**.

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(c): Recognizing the cash flow problems arising out of outstanding receivables of Generating Companies from DISCOMs and in order to increase basic payment discipline in the power sector value chain, sustenance of which has been a matter of concern due to increasing receivables to Gencos, Government of India promulgated Electricity (Late Payment Surcharge and Related Matters) Rules, 2022 on 3rd June, 2022. These rules entail obligations upon the DISCOMs to clear their legacy dues as existing on 03.06.2022 in a time bound phased manner in equated monthly installments with benefits of non-applicability of late payment surcharge after 03.06.2022. These rules also provide framework for time bound clearance of current dues and disincentives of progressive withdrawal of open access as well as power regulations if the provisions of the Rules are not followed. DISCOMs can avail loans from PFC Ltd. and REC Ltd. to clear their dues to Generating Companies.

With the implementation of Electricity (LPS and Related Matters) Rules, 2022, remarkable improvement has been seen in recovery of outstanding dues. Thirteen (13) States reported legacy dues and opted for EMI options under LPS rules with total outstanding amounting to Rs.1,39,747 Crore as on 03.06.2022 (dues towards Gencos Rs. 1,20,540 Cr.). After payment of Twelve (12) EMIs as well as pre-payment by some DISCOMs, total amount of Rs. 69,790 Cr has been paid (dues paid for Gencos Rs. 59,516 Cr.) & outstanding amount has been reduced to Rs. 69,957 Cr (balance dues towards Genco is Rs. 61,025 Cr.). Further, 20 States/ UTs reported to have no outstanding dues as on 03.06.2022. Distribution companies are also paying their current dues in time to avoid regulations under the rule.

**ANNEXURE REFERRED IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 639
ANSWERED IN THE RAJYA SABHA ON 25.07.2023**

Dues of DISCOMs to be paid to Gencos as on 24.07.2023

Sl. No	State/UT	DISCOM	Amount in Rs. Cr.	
			Balance legacy dues after 12th EMI*	Current dues as on 24-07-2023#
1	Andhra Pradesh	Andhra Pradesh Central Power Distribution Company Limited	-	158
2	Andhra Pradesh	Andhra Pradesh Eastern Power Distribution Company Limited	-	34
3	Andhra Pradesh	Andhra Pradesh Power Purchase Coordination Committee	-	1,127
4	Andhra Pradesh	Andhra Pradesh Southern Power Distribution Company Limited	-	385
5	Arunachal Pradesh	Arunachal Power Distribution Department	-	-
6	Assam	Assam Power Distribution Company Limited	-	122
7	Bihar	North Bihar Power Distribution Company Ltd.	-	1,260
8	Bihar	South Bihar Power Distribution Company Ltd.	-	72
9	Chandigarh	Chandigarh Electricity Department	-	-
10	Chhattisgarh	Chhattisgarh State Power Distribution Company Limited	2,913	628
11	Delhi	BSES Rajdhani Power Limited	-	338
12	Delhi	BSES Yamuna Power Limited	-	42
13	Delhi	Delhi Tata Power Distribution Limited	-	260
14	Delhi	The New Delhi Municipal Council	-	0
15	DNH & DD	Dadra and Nagar Haveli and Daman and Diu Power Distribution Corporation Limited	-	259
16	Goa	Goa Power Department	-	-
17	Gujarat	Gujarat Urja Vikas Nigam Limited	-	3,532
18	Haryana	Haryana Power Purchase Centre	-	383
19	Himachal Pradesh	Himachal Pradesh State Electricity Board Limited	-	20
20	Jammu and Kashmir	Jammu And Kashmir State Power Trading Company Limited	5,368	352
21	Jharkhand	Jharkhand Bijli Vitran Nigam Limited	2,921	582
22	Karnataka	Bangalore Electricity Supply Company Ltd.	4,764	1,592
23	Karnataka	Chamundeshwari Electricity Supply Corporation Limited	824	21
24	Karnataka	Gulbarga Electricity Supply Company Ltd.	1,636	111
25	Karnataka	Hubli Electricity Supply Company Ltd.	1,636	394
26	Karnataka	Mangalore Electricity Supply Company Ltd.	94	-
27	Kerala	Kerala State Electricity Board Limited	-	24

28	Madhya Pradesh	Madhya Pradesh Power Management Co Ltd	5,931	1,623
29	Maharashtra	Best Undertaking	-	-
30	Maharashtra	Maharashtra State Electricity Distribution Co. Ltd	10,362	2,624
31	Manipur	Manipur State Power Distribution Company Limited	-	59
32	Meghalaya	Meghalaya Power Distribution Corporation Limited	-	9
33	Mizoram	Mizoram Power Department	-	48
34	Nagaland	Nagaland Power Department	-	39
35	Odisha	Grid Corporation of Odisha	-	429
36	Puducherry	Puducherry Power Department	-	9
37	Punjab	Punjab State Power Corporation Limited	-	1,915
38	Rajasthan	Ajmer Vidyut Vitran Nigam Ltd.	1,136	618
39	Rajasthan	Jaipur Vidyut Vitran Nigam Ltd.	2,474	530
40	Rajasthan	Jodhpur Vidyut Vitran Nigam Ltd.	2,504	141
41	Sikkim	Sikkim Power Department	-	1
42	Tamil Nadu	Tamil Nadu Generation & Distribution Corporation Limited	11,677	4,578
43	Telangana	Telangana State Northern Power Distribution Company	635	688
44	Telangana	Telangana State Southern Power Distribution Company	1,616	477
45	Tripura	Tripura State Electricity Corporation Limited	-	81
46	Uttar Pradesh	Uttar Pradesh Power Corporation Ltd	4,533	3,153
47	Uttarakhand	Uttarakhand Power Corporation Limited	-	40
48	West Bengal	Damodar Valley Corporation	-	296
49	West Bengal	West Bengal State Electricity Distribution Company Ltd.	-	84
Grand Total			61,025	29,136

*Including dues of State Gencos.

Excluding dues of State Genco
